

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A.G. SATHYA NARAYANA A.K. MILSAMY	for Petitioners	A.G. Sathya Narayana
2.	Dr. K.S. Ravichandran, PES S. Manjula Devi, Adv for RSR & CO	Applicants/ for Respondents	S. Manjula Devi
3.	B. Dharmaraj		B. Dharmaraj

ORDER

Counsel representing both the parties are present. Counsel for petitioner made submissions in part. Counsel for respondent and applicant in CA 105/2017 insisted that there is a need to dispose of the CA. Time extended at their request for continuation of the submission by the counsel for petitioner and for reply in the CA. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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